

High Court at Calcutta,

Appellate Side

No. 1453-RG

Dated, the 4th April, 2017

NOTIFICATION

In continuation of the Employment Notice No. 188 – RG, dated 16th January, 2017 and the Notification No. 850 - R (Recruitment) dated 27th February, 2017, the instant notification is published for dissemination of the following information to all the candidates who appeared in the examination for selection of Group-D staff in the High Court, Calcutta held on 5th March, 2017.

It is decided that:

- i. the booklet series indicated by the candidates in the OMR sheets next to the candidates' names will be taken to be the appropriate identification and the candidature assessed accordingly.
- ii. for each category of candidates, viz., reserved, unreserved and the like, three candidates per vacancy will be called for the viva voce test. If several candidates obtain the lowest marks for identifying the candidates to be called for the viva voce, all the candidates obtaining the lowest marks will be called for the viva voce.
- iii. the viva voce will constitute 20 per cent weightage and the written examination 80 per cent.
- iv. successful candidates will be declared on the basis of the total marks obtained in the viva voce and the written test.
- v. in the event there is a tie, candidates with more marks in the written test will be given preference. In the event of a further tie, the candidate senior in age will be given preference.

Registrar General